

10

C.A.T. Bench, JAIPUR

Date of Order	Orders
10-11-2000	None present for the applicant- Mr. Manish Bhandari, Counsel for the respondents None appears for the applicant. Even on the previous occasions, we find that none appeared for the applicant. The matter is in the hearing list and it is a matter of the year 1986. From this it follows that the applicant is not interested in prosecuting this case. Hence we pass the order as under:— Application is dismissed for non-prosecution on the part of the applicant. <i>al</i> (N. P. NAWANI) Adm. member <i>RS</i> (B. S. RAIKOTE) Vice chairman

Relaxation in
the month of
14/11/2000
Copy sent to
080/2228
vide 3428
Dated 14/11/2000